

[Print](#)**Defective Case Register from 2025-12-10 to 2025-12-10**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/38111/2025	LALITENDU MISHRA	2025-12-10	1. Name of Informant in Date Chart Para 2 and name of husband of Informant in Para 2 and 4 be redacted.
2	D-BLAPL/38198/2025	MRITUNJAY BANERJEE	2025-12-10	1. Signature date of the deponent not furnished in Affidavit 2. Address of the petitioner mentioned in the cause title not tally with Rejection order
3	D-WP(C)/51243/2025	SARADA PRASANNA SARANGI	2025-12-10	1. Page Nos. 400 401 402 403 404 405 409 410 Are Not Legible
4	D-BLAPL/38206/2025	DHIRENDRA KUMAR MOHAPATRA	2025-12-10	. Surname of father of petitioner-2 mentioned in the cause title is not tally with Rejection order.
5	D-WP(C)/50088/2025	NIHAL RATH	2025-12-10	14-NOT PROPERLY INDEXED. date not correct in index in annexure-8
6	D-CRLREV/36545/2025	ASWINI KUMAR DASH	2025-12-10	This may be registered as CRLMP.
7	D-CRLREV/37785/2025	PRATIK NAYAK	2025-12-10	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Being aggrieved not furnished in the petition. 2. Nomenclature be corrected in the entire petition and under taking for Hindi translated copy not furnished.
8	D-WP(C)/45996/2025		2025-12-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. Ground not mentioned in the petition copy. Paragraph not correctly mentioned in the affidavit..
9	D-WP(C)/50361/2025	AMIT PRASAD BOSE	2025-12-10	Without signature Copy of the show cause reply filed under Annex-2
10	D-CRLMC/37673/2025	PRAVASH CHANDRA JENA	2025-12-10	1. Copy of charge sheet to be filed. 2. C. Copy of Summons Passed by the Learned J.M.F.C (City) Cuttack to be filed.
11	D-CONTC/50970/2025	SONITA BISWAL	2025-12-10	i) Reference certificate and top of the cause title wp(c) no. not furnished. ii) For further S.R. after filing of Cause title and order dated 12.03.2024 passed in wp(c) no. 978/2024 .
12	D-CONTC/50814/2025	TRILOCHAN NANDA	2025-12-10	Acknowledgement Receipt under Annex-1 has not filed.
13	D-CRLMC/37681/2025	MD. GOLAM MADANI	2025-12-10	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for further S.R.
14	D-WP(C)/50167/2025	RUPESH KUMAR KANUNGO	2025-12-10	1. Serial no-5 affidavit of the I.A not correctly mentioned. 2.. Receipt Showing Serv. copy To

				cg not Filed.
15	D-BLAPL/38058/2025	BIRAJA PRASANNA DAS	2025-12-10	1.CT CASE NO 741 OF 2024 MENTIONED IN CAUSE TITLE TO BE RECTIFIED TO CT (SESSIONS) 147 OF 2024 AS MENTIONED IN THE REJECTION ORDER.
16	D-WP(C)/50180/2025	SASWATI MOHAPATRA	2025-12-10	Date of copy of finance department vide annex-5 not tally with Index.
17	D-ARBA/51014/2025	MANOJ KUMAR PANDA	2025-12-10	1. Put up SR after filing of certified copy of Annex-4
18	D-WP(C)/50172/2025	PRANGYANANDA PATTANAIK	2025-12-10	1-COURT FEE IS DEFICIENT. D.C.Fee of Rs.12/- not paid.
19	D-WP(C)/50029/2025	SWAPNA KUMAR OJHA	2025-12-10	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Date not correct in annexure-4 in averment para 8.Page no. 50 and51 not neat. L.A.A fee of Rs.10/- not paid
20	D-WP(C)/50176/2025	RABINDRA KUMAR PATNAIK	2025-12-10	Age of the petitioner not mentioned in the affidavit.
21	D-WP(C)/51092/2025	AKSHAYA KUMAR DORA	2025-12-10	1. In page 14 mentioned Annexure-2 instead of Annexure-3
22	D-WP(C)/50882/2025	SRINIBAS KHANDAI	2025-12-10	1.D.C.Fee Of Rs.2/- to be paid on V>Nama
23	D-CMP/50805/2025	BIPLABA P.B. BAHALI	2025-12-10	1.O.P No-1 of the Trial Court not made Party in this Petition.2.O.P No-1 in this Petition not made Party in the Trial Court
24	D-WP(C)/50082/2025	SANDHYARANI PANI	2025-12-10	20-VERNACULAR CERTIFICATE NOT FURNISHED.
25	D-WP(C)/50179/2025	NIRANJAN LENKA	2025-12-10	Date of copy of counter affidavit vide-7 not tally with Index.
26	D-RSA/49775/2025	ARJUNA CHARANA BEHERA	2025-12-10	Put up for further S.R after payment of D.C.Fee of Rs.5975/- for computing the period of limitation.
27	D-WP(C)/50643/2025	JAGANNATH BHUYAN	2025-12-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.PAGE NO 14 21 NOT LEGIBLE 2. In Prayer Appeal Case No. 709 of 2025 as mentioned under Annexure-7 not filled
28	D-WP(C)/50182/2025	ACHYUTANANDA PATTANAIK	2025-12-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. Age of the petitioner not tally with affidavit and cause title.
29	D-MSA/45133/2025	SMITA RANJAN PATNAIK	2025-12-10	1. Period of Delay 01 day
30	D-WP(C)/50641/2025	JAGANNATH BHUYAN	2025-12-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				1. PAGE NO 22 NOT LEGIBLE
31	D-WP(C)/50649/2025	M.PRATAP @ PRATAP KUMAR MOHAPATRA	2025-12-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. Date of copy of letter vide annex-5 not tally with Index.Date of true copy of order vide annex-20 not tally with Index.Paragraph not mentioned in the affidavit.Page marking not proper.
32	D-WP(C)/50473/2025	RANJIT MOHANTY	2025-12-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
33	D-WP(C)/50838/2025	AMITAV TRIPATHY	2025-12-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 14 not neat.
34	D-WP(C)/49998/2025	ABHAYA KUMAR SHARMA	2025-12-10	Copy of the charge sheet dtd.30.01.2023 mentioned in Index (Anx-1) not tally with Para-5 body of the petition at page no.14.
35	D-WP(C)/51134/2025	JANAKI KANTA MAHAPATRA	2025-12-10	1. Date of Service Book under Annexure-1 does not tally with Index and para-1 of the petition.
36	D-CRLMC/37458/2025	ACHYUTANANDA PATTANAIK	2025-12-10	1. Annexure number not furnished in page no.6. 2. C.P. number not correctly mentioned in Top of the page no.26
37	D-WA/50932/2025	DEBASHIS TRIPATHY,A.G.A	2025-12-10	Para no. not correctly furnished in declaration of I.A. no. 4742/2025.
38	D-WA/50785/2025	MADAN MOHAN SWAIN	2025-12-10	i) Page mark not properly. ii) Neat and legible copy of page no.47,75-80,82-85,87-91,93,97-100,102, 105-107,109-113,115-119,121-123.iii) Hologram of Rs-50/- to be paid in v. nama
39	D-BLAPL/38107/2025	ASIT KUMAR JENA	2025-12-10	14-NOT PROPERLY INDEXED. Hologram of Rs.50/- not affixed in V.nama.
40	D-WA/50798/2025	AISHWARYA DASH,A.S.C	2025-12-10	Opp. party no. 2 to 5 in wp(c) are not made party in appeal memo.
41	D-WP(C)/50843/2025	SWAPNIL ROY	2025-12-10	Annexure-6 wrongly mentioned in the petition copy.
42	D-CRLMC/37951/2025	HARAPRASAD PANDA	2025-12-10	. date of order not correctly furnished in 3rd line of para no.1
43	D-BLAPL/38120/2025	MRITUNJAY BANERJEE	2025-12-10	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of the informant-cum-victim mentioned in para-2 of the petition be deleted.Thereafter put up for S.R.
44	D-CRLMC/37500/2025	ANUP UDAYA SENAPATI	2025-12-10	14-NOT PROPERLY INDEXED.
45	D-CRLMC/37405/2025	PRADIPTA BEURA	2025-12-10	1. Date of order not correctly furnished in cause title.
46	D-WA/50694/2025	SASWAT DAS, A.G.A	2025-12-10	Status of respondents not correctly furnished

47	D-WP(C)/50836/2025	AMITAV TRIPATHY	2025-12-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 14 not neat.
48	D-CRLMC/37431/2025	JUGALA KISHORE PANDA	2025-12-10	1. Certified copy of annex-1 not filed.
49	D-WP(C)/50835/2025	AMITAV TRIPATHY	2025-12-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 14 not neat.
50	D-CONTC/51187/2025	ADV.	2025-12-10	1. W.P.(C) case number not correctly furnished Sl. no.4 in Index.
51	D-FAO/49672/2025	PRASANTA KUMAR MAHALI	2025-12-10	Period of Delay 110 DAYS. 2. RECEIPT SHOWING DEPOSIT OF AWARDED AMOUNT OF COMPENSATION BEFORE LRND COMMISSIOER NOT FILED, I.A FILED FOR FOR TIME
52	D-CRLREV/37353/2025	NIHAR RANJAN MOHANTY	2025-12-10	page nos. 15 and 89 not neatly legible and date 21-10-2019 in prayer not tally with annex.2 .
53	D-WP(C)/49990/2025	RAJESH TRIPATHY	2025-12-10	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 14-NOT PROPERLY INDEXED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Index not properly page marked.welfare fund of Rs.50/- not paid
54	D-BLAPL/38131/2025	SANJIT MISHRA	2025-12-10	1. Ann.2 page 15 16 20 22 and 23 not legible.
55	D-CMAPL/47702/2025	ADV.	2025-12-10	Code Not indicated. i) Page mark not properly in Index. ii) WP(c) no not correctly furnished in C.T. iii) WP(C) no. not furnished in reference certificate.iv) Day of delay not mention in I.A. at para no. 5.
56	D-LAA/50654/2025	CHANDAN KUMAR MOHANTY (CENTRAL GOVT. COUNSEL)	2025-12-10	1.C.Fee Payable be corrected.2.Put up for further S.R after Payment of D.C.Fee/disposal of the said I.A for computing the period of limitation.
57	D-CRLMC/38231/2025	SWAGATIKA SAHOO	2025-12-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Name of Father of the deponent on affidavit(in item No.2)does not tally with cause title
58	D-ABLAPL/38103/2025	JAYAKRISHNA MOHAPATRA	2025-12-10	1. Ann.1 page 9 not legible.
59	D-CRLREV/37380/2025	SIDDHANT SARANGI	2025-12-10	1. As per signature of S.D.J.M . dtd. 26-7-2025 in annex.3 not correctly mentioned in same page no.102 or.4 dtd.6-7-2025. 2. C.T. no. not correct in prayer.3. paragraphs not

				correct in declaration of affidavit and good grounds not furnished.
60	D-CRLMC/37770/2025	LALIT KUMAR MAHARANA	2025-12-10	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. No. of F.I.R. under Annexure-2 does not tally with Synopsis,I.A. and petition.3. Cause title filed a twice.4. Welfare fund of Rs.50/- not paid on V.nama.5. C.Copy of F.I.R. not filed.I.A filed for exemption of filing of C.Copy.
61	D-WP(C)/51142/2025	GOKULANANDA SAHU	2025-12-10	1. As per mentioned in Index page nos. 23 to 25 not filed.
62	D-CRLREV/37357/2025	ABHISHEK DASH	2025-12-10	1. P.S. not mentioned in the address of the petitioner in C.T as per annex.1.2. Most of the pages in Annex.3 not neat and legible.3. C. page of synopsis not found.
63	D-CRLMC/37773/2025	AVIJIT PATNAIK	2025-12-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Occupation and Paragraph no.not furnished on declaration in the Petition and I.A.2. Welfare fund of Rs.50/- not paid on V>Nama.3. C.Copy of F.I.r.not filed.I.A.file for exemption of filing of C.Copy.
64	D-MACA/50747/2025	PRADEEP KUMAR MISHRA	2025-12-10	MACA does not lie
65	D-WP(C)/50896/2025	SRINIBAS KHANDAI	2025-12-10	1. Date to vacate the land mentioned in Para 1 not correct. 2. Paragraph declaration in I.A. affidavit not correct. 3. Annexures not attested. 4. Occupation of deponent not mentioned in Affidavit and IA Affidavit
66	D-MACA/50749/2025	PRASANTA KUMAR MAHALI	2025-12-10	1. Period of Delay 40 days 2.Court Fee Rs. 150/ payable ,paid 12/ , rest amount to be paid 3.Cause Title not in order, petitioner no 2 not in party of said case
67	D-CRLMC/37840/2025	CHANDRAKANTA NAYAK	2025-12-10	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. C.Copy of F.I.R. to be filed.Put up for further S.R.
68	D-BLAPL/36442/2025	TARA PRASAD MOHAPATRA	2025-12-10	i) Page nos. 8 and 9 not legible.
69	D-WP(C)/51182/2025	SRINIBAS KHANDAI	2025-12-10	1. Name of Pet. in CT not tally with signature. 2. Date to vacate land mentioned in Para 1 not correct. 3. Occupation of Deponent not mentioned in Affidavit and IA Affidavit. 4. Annexures not attested. 5. Paragraph declaration in IA affidavit not correct.

70	D-WP(C)/50907/2025	ARUNA NAYAK	2025-12-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. Name of the petitioner not correctly mentioned in the affidavit. Annexure -3 not correctly mentioned in the petition copy
71	D-CONTC/50069/2025	SURYAKANTA DASMOHAPATRA	2025-12-10	i) page no.10 and 11 not legible.
72	D-CRLREV/36786/2025	JAJATI KESHARI KHUNTIA	2025-12-10	3-AUTHENTICATION FEE IS DEFICIENT. 1. Period of Delay 1773 days.I.A.not filed.
73	D-WP(C)/50742/2025	SUBHADUTTA ROUTRAY	2025-12-10	page nos. 24 to 28 not neat.
74	D-WP(C)/51114/2025	M.PRATAP @ PRATAP KUMAR MOHAPATRA	2025-12-10	Page 14 not found
75	D-WA/49035/2025	SONITA BISWAL	2025-12-10	i) Undertaking for Translated copy of Hindi not filed. ii) Neat copy of page no. 60 to be filed.
76	D-ABLAPL/38197/2025	BABITA DAS	2025-12-10	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
77	D-WP(C)/51037/2025	SUBHADUTTA ROUTRAY	2025-12-10	Page no.53 not completely filed
78	D-BLAPL/38133/2025	BIRAJA PRASAD TRIPATHY	2025-12-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Date of PS case mentioned in CT and Para 1 not correct. 2. GR Case year mentioned in Synopsis and Para 1 not correct. 3. Formal FIR not attached in Ann.1. 4. Ann.3 page 16 not legible.
79	D-BLAPL/38218/2025	AMIT KUMAR PATRA	2025-12-10	i) Page no. 13 not properly legible.ii)page no. 17 to 20 24 to 29 not properly scanned
80	D-WP(C)/51040/2025	SUBHADUTTA ROUTRAY	2025-12-10	Page no.53 not completely filed.
81	D-BLAPL/38215/2025	KARTIK CHANDRA TRIPATHY	2025-12-10	i) Name of the trial court mentioned in cause title reference certificate para-1 and prayer of the petition not tally with rejection order.ii) Annexure -3 and 4 mentioned in page nos. 16 and 17 not correct.
82	D-WP(C)/50149/2025	MANORANJAN MUDULI	2025-12-10	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
83	D-WP(C)/50619/2025	JAGAMOHAN PATTANAIK	2025-12-10	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
84	D-CMP/51056/2025	LINGARAJ SARANGI	2025-12-10	1.Filing to insert Annex-5 in the BMI.2.Page No-31 be corrected and Page-32 be inserted in the Petition.
85	D-BLAPL/38217/2025	HRUDANANDA MOHAPATRA	2025-12-10	i) page no. 14 39 to 41 not legible.ii) Annexure-2 not mentioned in page 15.ii) page 42 and 43 not properly scanned.
86	D-BLAPL/38216/2025	SURENDRA KUMAR BISWAL	2025-12-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				20-VERNACULAR CERTIFICATE NOT FURNISHED. i) Date of F.I.R. not correct in date chart.ii) page -9 and 10 not legible.
87	D-CMP/50981/2025	SANTOSH KUMAR DWIVEDY	2025-12-10	1.Synopsis and Date Chart not accompanied with the Petition
88	D-ABLAPL/38178/2025	JYOTIRMAYA SAHOO	2025-12-10	i) Date of F.I.R. not correct in petition under annexure-1(page -3)
89	D-ABLAPL/37317/2025	BISWAJIT PASAYAT	2025-12-10	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Page no .11 15 and 16 not legible
90	D-CONTC/50788/2025	ADV.	2025-12-10	i) Synopsis and date chart not filed. ii) Reference certificate not furnished.
91	D-ABLAPL/37147/2025	DIBYA JYOTI SAHOO	2025-12-10	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Annexure-1 not attested
92	D-CRLA/37750/2025	SUSANTA KUMAR ROUT	2025-12-10	Status of appellatant not furnished 2. Trial court case No.not furnished in being aggrieved para
93	D-WP(C)/50671/2025	TUSAR KUMAR MISHRA	2025-12-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. Annexure 1 to 6 not legible.name of petitioner not correct in affidavit.
94	D-BLAPL/38161/2025	BIBHUTI BHUSAN SWAIN	2025-12-10	. Name of the Petitioner mentioned in CT and Rejection Order not tally with the Signature of Petitioner in V.nama.
95	D-BLAPL/38262/2025	SATYANARAYAN MISHRA	2025-12-10	1.Annexure-2 not paginated. 2. Free copy/certified copy of Rejection order not filed.
96	D-CRLMC/37992/2025	SARBESWAR SAHOO	2025-12-10	1. Nomenclature not correctly furnished on V.nama
97	D-BLAPL/38225/2025	AMLAN SHAKTI PAUL	2025-12-10	14-NOT PROPERLY INDEXED. 1.Pagination of Annexure-2 not correct. 2.Annexure-1 wrongly mentioned, in para-2 of the petition.
98	D-WP(C)/51009/2025	PRAVASH CHANDRA JENA	2025-12-10	Serial no-5 affidavit of the I.A not correctly mentioned.
99	D-WP(C)/49895/2025	SARASWATI BEHERA	2025-12-10	Nomenclature not furnished in Vnama
100	D-FAO/50855/2025		2025-12-10	further SR after furnish of Appeal Format
101	D-RSA/49803/2025	GYANA RANJAN MAHAPATRA	2025-12-10	1. Court Fee Rs.4185/-Payable Claiming for exemption being L.I.Group.Income Certificate Not Filed. 2.Income Certificate be filed for exemption of C.Fee.3.Annexures-1 and 2 be arranged properly in the Index.4.Vernacular Certificate not furnished in the I.A Put up for further S.R after made good.
102	D-MACA/51083/2025	PRADEEP KUMAR MISHRA	2025-12-10	MACA does not lie

103	D-CRLREV/37409/2025	SURYASNATA MOHAPATRA	2025-12-10	1.Address of the petitioner not furnished 2. Name and address of the petitioner not furnished in the v.nama
104	D-WP(C)/50258/2025	BIBHUTI KESHARI BISWAL	2025-12-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not mentioned in the affidavit
105	D-ABLAPL/38073/2025	SOMANATH MITRA	2025-12-10	14-NOT PROPERLY INDEXED. 1. Items in the Petition not properly marked. Resubmit for SR after proper marking in Index as well as in the petition.
106	D-ABLAPL/38169/2025	SUBHRAJIT SAHOO	2025-12-10	17-REFERENCE CERTIFICATE NOT FURNISHED.
107	D-CRLREV/37625/2025	RAKESH BEHERA	2025-12-10	1. Period of Delay 563 days IA not filed 2. Index not properly page marked.W.fund of Rs.50/- not paid in Vnama.
108	D-CRLA/38330/2025	SUJIT KUMAR PATTNAIK	2025-12-10	sl.no.3 in index not properly furnished.
109	D-CONTC/49737/2025	ADV.	2025-12-10	PAGE NO. 23 NOT LEGIBLE
110	D-CRLA/38095/2025	HEMANTA KUMAR MUND	2025-12-10	Provision of law not furnished in I.A.No.3391/2025
111	D-BLAPL/38110/2025	JAGADIP SAHOO	2025-12-10	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Page no. 129 not available in this petition. ii) Name of the victim and her mother name be redacted from page nos.3 (para-4),page nos7 (para-6(vi)),Page -8(para-6(ix)).iii) C. copy of Rejection order not filed.iv) For further S.R.
112	D-CRLMP/37505/2025	SURYAKANTA DWIBEDI	2025-12-10	V.NAMA SHOWS THE PETITIONER IS IN CUSTODY BUT NO WHERE IN THE PETITION IT IS MENTIONED.2. IN WHOLE OF THE PETITION THE WORD LADY/SHE BE CHANGED AS THE PETITIONER IS MALE.PUT FOR SR AFTER REMOVAL OF DEFECT
113	D-BLAPL/38263/2025	LAMBODOR ACHARI	2025-12-10	14-NOT PROPERLY INDEXED.
114	D-BLAPL/38209/2025	LAMBODOR ACHARI	2025-12-10	i) Annexure- 1 and 2 not marked in Index.
115	D-BLAPL/38158/2025	SUDHANSU SEKHAR DASH	2025-12-10	petitioner signature not attested by the Jail Authority.
116	D-CONTC/50676/2025	ADV.	2025-12-10	1. Name of the Contemnor Op. nos.1 and 2 not furnished in cause title. 2. Reference certificate not furnished. 3. Undertaking for non filing of translated copy not filed.
117	D-BLAPL/38266/2025	BIJAYA KUMAR RAGADA	2025-12-10	1.Nomenclature has not been correctly furnished in cause title. 2.Paragraphs incorrectly mentioned in the Application as well as the declaration of Affidavit. 3.Page No. 9-10 partly not legible

118	D-BLAPL/38139/2025	AMIYA RANJAN SETHY	2025-12-10	1.Lower Court case No.(T.C.No. 08 of 2025) mentioned in the petition not reflect in the Rejection order. 2.Paragraphs incorrectly mentioned in the petition as well as declaration of the Affidavit. 3.Name of the petitioner mentioned in the Application not tally with the signature put in V.nama. 4..Subject Code incorrectly Mentioned
119	D-BLAPL/38144/2025	SAROJ KUMAR BEHURA	2025-12-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
120	D-CMP/50874/2025	NIRANJAN PRASAD PATRA	2025-12-10	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED The discrepancy in the name of Petitioners No-3 and 5 as per Vakalat. be reconciled.
121	D-CRLA/37393/2025	MANORANJAN KHATUA	2025-12-10	1.Subject code not furnished in Assessment Slip. 2.Nomenclature not correctly furnished on V.nama. 3. Conviction order dated not correctly furnished in Prayer of the Appeal and page no.5. 4.Certificate in Good Ground not furnished.5. Date of sentence not correctly furnished in para no.1 of the both I.A. petition.
122	D-ABLAPL/38229/2025	PRANAYANEE DASMOHAPATRA	2025-12-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. Name of the petitioner in affidavit not tally with cause title.
123	D-CRLMP/38232/2025	RAMESH CHANDRA SWAIN	2025-12-10	.Subject Code incorrectly Mentioned
124	D-ABLAPL/38153/2025	LALATENDHU SAMANTARAY	2025-12-10	Annex.2 not neat and legible
125	D-CONTC/50811/2025	ADV.	2025-12-10	1. W.P.(C) case number not correctly furnished in 3rd para of the Cause title.
126	D-ABLAPL/38151/2025	LALTENDHU SAMANTARAY	2025-12-10	D.C.fee RS.2/- to be paid on v.nama.
127	D-CONTC/50977/2025	AKASH KUMAR BORAL	2025-12-10	1. Name of the Op. nos. 1 to 3 not furnished in cause title. 2. Prayer of the CONTC not correctly furnished.
128	D-ABLAPL/37986/2025	SAMBEET PATTANAYAK	2025-12-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
129	D-ABLAPL/38157/2025	AMULYA RATNA PANDA	2025-12-10	page no. 12 not neat and legible
130	D-WP(C)/50554/2025	ANJAN KUMAR BISWAL	2025-12-10	Page no. 25 not in order.
131	D-ABLAPL/38130/2025	BIRAJA PRASAD TRIPATHY	2025-12-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.

132	D-WA/50699/2025	PAMI RATH, SR. ADV.	2025-12-10	8-CAUSE TITLE NOT IN ORDER. 1.C.COPY NOT FILED
133	D-BLAPL/38148/2025	PANCHANAN PANIGRAHI	2025-12-10	i) Name of the trial court mentioned in prayer of the petition not correct.
134	D-CRLMC/37749/2025	ASHOK KUMAR BEHERA	2025-12-10	.Date of impugned order under Annexure-2 does not tally with Index.2. No. of impugned order under Annexure-2 does not tally with Synopsis and petition.
135	D-FAO/49857/2025	RIMJHIMBALA PATI	2025-12-10	RECEIPT SHOWING DEPOSIT OF AWARDED AMOUNT BEFORE LRND COMMISSIONER NOT FILED ,I.A FILED FOR TIME2.SL NO.04 OF OPP.PARTY IS MENTIONED WRONGLY IN CAUSE TITLE
136	D-ABLAPL/37987/2025	KALU CHARAN SWAIN	2025-12-10	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
137	D-ABLAPL/37989/2025	SAMBEET PATTANAYAK	2025-12-10	1-COURT FEE IS DEFICIENT.
138	D-RPFAM/50950/2025	ANIRUDHA DAS	2025-12-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED good ground not furnished
139	D-BLAPL/38140/2025	SUDHANSU SEKHAR DASH	2025-12-10	i) page no. 8 not in proper form.
140	D-WP(C)/50622/2025	GHANASHYAM NAMTOAR	2025-12-10	1.D.C.Fee of Rs.6/- to be paid on C.T.
141	D-CRLMA/37820/2025	NIRANJAN PANDA	2025-12-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) CRLMA no. 73/2018 not furnished in reference certificate. ii) A. fee Rs-2.25/- to be filed.
142	D-WP(C)/50829/2025	PRAKASH KUMAR MISHRA	2025-12-10	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
143	D-WA/50934/2025	SAROJ KUMAR JEE,A.G.A	2025-12-10	Serial no. respondents not mention in cause title.
144	D-WP(C)/50108/2025	RANJAN KUMAR NAYAK	2025-12-10	1. In declaration under affidavit, no. of paragraphs wrongly furnished. 2. Fathers name of the petitioner not legible in the cause title of the petition. 3. Annexure-1 not legible 4. In Index, page marking not done correctly in respect of Annexure-5 5. In paragraph -6 of the petition, one of the representation made by Tukuna Bhoi instead of Petitioner 6. In paragraph 8 of the petition, date of representation made by petitioner wrongly furnished.

145	D-WP(C)/50897/2025	ARUNA NAYAK	2025-12-10	page nos.14 16 17 and18 not neat
146	D-WP(C)/51384/2025	KUNAL KUMAR SWAIN	2025-12-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
147	D-WP(C)/50125/2025	GANESH PRASAD SAMAL	2025-12-10	1. In Annexure-4, signed application of the petitioner to the Tahasildar not furnished. 2.H.C B.A M.W S Rs 50/- to be paid in V. nama
148	D-BLAPL/38147/2025	PANCHANAN PANIGRAHI	2025-12-10	i) Reference certificate furnished in two times.ii) Sl. no. -6 not found in the petition and paragraph no. mentioned in affidavit not correct.iii) Name of the Trial court mentioned in prayer of the petition not correct.
149	D-WP(C)/50132/2025	DIPTI RANJAN BHOKTA	2025-12-10	1.Items in Index not properly Serial numbered. 2. Annexure 3 not properly filed.
150	D-ABLAPL/37980/2025	PRASANNA KUMAR NANDA	2025-12-10	1. Annexure-1 and 2 not attested. 2. H.C B.A. M.W S Rs 50/- each to be paid in three V.Nama 3. Rs 6/- court fee to be pasted on cause title of the application
151	D-BLAPL/38181/2025	BIBHUTI BHUSAN SWAIN	2025-12-10	1. Signature of the petitioner in V.nama not tally with name mentioned in Cause title and Rejection order.
152	D-EXP/49336/2025	DR.PURUSOTTAM CHULI	2025-12-10	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid 2. Legible copy of page no. 12 to be filed.
153	D-WP(C)/50489/2025	SIDDHANT SARANGI	2025-12-10	Address not mentioned in the Respondent no-3
154	D-BLAPL/37574/2025	PRANAB KUMAR DAS	2025-12-10	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. In respect of address of the petitioner District name mentioned in the cause title , V. nama not tally with Rejection order
155	D-CRLMC/37575/2025	SABYASACHI MISHRA	2025-12-10	1. As per impugned order under Annexure-3,nomenclature of the case (S.T.Case no.) does not tally with Synopsis and Prayer of the petition.
156	D-BLAPL/38195/2025	JIBAN RANJAN DASH	2025-12-10	1. In cause title of the application, address of the petitioner not completely furnished. 2.The case be registered as CRLA
157	D-EXP/49333/2025	DR.PURUSOTTAM CHULI	2025-12-10	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid.
158	D-WP(C)/50137/2025	HRUDANANDA TRIPATHY	2025-12-10	1. Pages in Ann.6 not chronologically filed. 2..Subject Code incorrectly Mentioned
159	D-ABLAPL/31641/2025	JYOTIRMAYA SAHOO	2025-12-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.As per or.dtd.4-10-2021 passed in ABLAPL no. 16694/2019 Vide annex.2 2nd. ABLAPL is not maintainable.
160	D-BLAPL/38176/2025	SUDEEP KUMAR SARANGI	2025-12-10	1. Year of C.T case not correctly furnished in Synopsis and cause title,Paragraph-1,Prayer

				of the application. 2. In respect of Address ,Plot no of the petitioner mentioned in cause title of the application not tally with Rejection order.
161	D-ABLAPL/38126/2025	SATYABRATA SENAPATI	2025-12-10	. Title of the Pet. mentioned in Index not correct.
162	D-WP(C)/50612/2025	SRINIBAS KHANDEI	2025-12-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
163	D-WP(C)/50610/2025	SRINIBAS KHANDEI	2025-12-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Xerox Copy of Encroachment Case No-150/18 mentioned in the Index (Annex-1) appears to be wrong.
164	D-BLAPL/38186/2025	AMITAV TRIPATHY	2025-12-10	1. In prayer, information furnished not tally with cause title of the application. 2. In sl no 4 of the affidavit, no. of paragraphs wrongly furnished. 3. Signature of the petitioner in V>Nama not tally with name mentioned in V>Nama and Cause title of the application.
165	D-ABLAPL/38106/2025	ASHOK DAS	2025-12-10	1. Para 7 missing in the Petition. 2. Ann.1 page 12 and 13 not legible
166	D-WP(C)/50140/2025	MANORANJAN MUDULI	2025-12-10	1. Ann.1 not attested. 2. Age of Pet. in CT and V.nama not tally. 3.Subject Code Not Furnished . 4.Receipt Showing Serv.copy To cg not Filed.
167	D-CRLMC/37647/2025	BYOMAKESH TRIPATHY	2025-12-10	1. Name of P.S.under Annexure-1 does not tally with para-1 of the petition.
168	D-ABLAPL/38109/2025	ASIT KUMAR JENA	2025-12-10	1. OHCBA welfare fund Rs.50 not paid.
169	D-CRLMC/37747/2025	SUSANTA KUMAR BARAL	2025-12-10	1. Nomenclature of the Lower court not correctly furnished in Synopsis cause title para no.1 and Prayer of the petition and para no.1 in I.A. petition. 2. Certified copy of annex-1 not filed.

DEFECTIVE REPORT LIST**DEFECTIVE REPORT OF 10-12-2025 (CASES FILED BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	CONTC/10045/2023	CONTC/10045/2023	ADV	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
2	CONTC/10467/2023	CONTC/10467/2023	ADV.	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20. VERNACULAR CERTIFICATE NOT FURNISHED.